

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

**(IB)-137(ND)2018**

**CORAM:**

**PRESENT: MR. L.N. GUPTA**  
**HON'BLE MEMBER(T)**

**DR. DEEPTI MUKESH**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.12.2019**

**NAME OF THE COMPANY: Power2SME Pvt. Ltd. Vs. Uttam Strips Ltd.**

**SECTION: 8 & 9 of IBC, 2016**

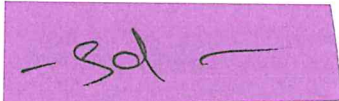
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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	<b>Present for the Petitioner:</b>	Mr, Varun K Chopra, Mr. Shubham Sharma & Mr. Alok Sharma, Advocates		
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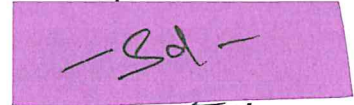
	<b>Present for the Respondent:</b>	Mr. Ankur Mittal & Ms. Meera Murah, Advocates		
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**ORDER**

CA-1608/19 has been filed on behalf of the 12 employee/workmen. Ld. Counsel undertakes to file the proper memo of parties are including the name of the present management. CA-1552/19 has been filed by Excise and Taxation Officer, Government of Haryana for their claim. Ld. Counsel undertakes to file the correct memo of parties. Both CAs. to come up on 18<sup>th</sup> December, 2019.



**(L.N. Gupta)**  
**Member (T)**



**(Dr. Deepti Mukesh)**  
**Member (J)**